

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD - ADR Training/Workshop on ADR Methods on 18.04.2015 and 19.04.2015 at Khammam for the Judicial Officers of Khammam District, jointly organized by the Telangana State Legal Services Authority and International Centre for Alternative Dispute Resolution (ICADR), Hyderabad - Nomination of all the Judicial Officers of Khammam District - ORDERS - ISSUED.**

**REF: Letter ROC.No.464/TLSA/LSW/2015, dated 07.04.2015 from the Member Secretary (F.A.C.), Telangana State Legal Services Authority, Hyderabad.**

**ORDER ROC.No. 2473/2015-B.SPL., DATED: 13.04.2015**

**The High Court is pleased to pass the following Order:**

The Judicial Officers working in Khammam District are hereby nominated to participate in the two-day Training/Workshop on ADR Methods on 18.04.2015 and 19.04.2015 (Saturday and Sunday) at Khammam, jointly organized by the Telangana State Legal Services Authority, Hyderabad and International Centre for Alternative Dispute Resolution (ICADR), Hyderabad.

The Prl. District and Sessions Judge, Khammam, is directed to communicate this order to all the Judicial Officers working in Khammam District for their participation in the above said Training/Workshop on 18.04.2015 and 19.04.2015.

The detailed programme and other information of the said Workshop will be communicated to the participants by the Chairman, District Legal Services Authority, Khammam District and that the required expenditure for the training/workshop will be borne by the ICADR, Hyderabad.

The said nominated officers are entitled to draw T.A. and D.A. as per Rules.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Member Secretary (F.A.C.), Telangana State Legal Services Authority, City Civil Court Complex, Hyderabad.
2. The Central Project Coordinator, High Court of Judicature at Hyderabad  
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information).
3. The Director, A.P. Judicial Academy, Secunderabad.
4. The Prl. District and Sessions Judge/Chairman, District Legal Services Authority, Khammam.
5. The Secretary, District Legal Services Authority, Khammam.
6. The Secretary, International Centre for Alternative Dispute Resolution (ICADR), 10<sup>th</sup> Floor, Gagan Vihar Building, Opp: Gandhi Bhavan, Hyderabad.
7. The District Treasury Officer, Khammam.

Spare.